

List of cases in which Electronic Service of process has taken place during the month of August 2022

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	NIL				
2	SH. RAJNEESH KUMAR GUPTA DJ COMMERCIAL COURT, THC	CENTRAL	NIL				
3	SH. ILLA RAWAT, DISTRICT JUDGE, (COMMERCIAL COURT)-03, TIS HAZARI COURT, DELHI	CENTRAL	NIL				
4	MS NISHA SAXENA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	NIL				
5	SH. ASHWANI KUMAR SARPAL, DISTRICT JUDGE, COMMERCIAL COURT-05	CENTRAL	NIL				
6	SH. PARAMJIT SINGH, DISTRICT JUDGE (COMMERCIAL)-06, CENTRAL	CENTRAL	NIL				

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7	MS. KAVERI BAWEJA, DISTRICT JUDGE, COMMERCIAL COURT-07		NIL					
8	SH. DINESH BHATT, DISTRICT JUDGE (COMMERCIAL COURT)-01	West	NIL					
9	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	West	NIL					
10	MS. SANTOSH SNEHI MANN, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	NIL					
11	SH. GURVINDER PAL SINGH, DISTRICT JUDGE, COMMERCIAL COURT-02	NEW DELHI	OMP (COMM.) 80/2022	THE ASHOK (A UNIT OF ITDC VS. SURAKSHA SECURITY AGENCY	-	27.05.2022	01.08.2022	
			CS (COMM.) 370 / 2022	VINAIK UPMANYU VS. EATBUD FOOD PVT. LTD.	-	21.04.2022	03.08.2022	
			OMP (COMM.) 18/2022	FINVASIA SECURITIES PVT. LTD. VS. MANOJ KUMAR	-	20.01.2022	03.08.2022	

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			CS (COMM.) 539 / 2022	POOJA SINGHAL VS. M/S. AL-NAFEES PROTEINS PVT. LTD.	-	07.06.2022	05.08.2022	
			CS (COMM.) 611 / 2022	UNION BANK OF INDIA VS. M/S. KIRAN INFOTECH	-	11.07.2022	05.08.2022	
			CS (COMM.) 340 / 2022	NARENDER GOEL VS. AGTECH INDUSTRIES PVT. LTD.	-	11.04.2022	06.08.2022	
			OMP (COMM.) 80/2022	THE ASHOK (A UNIT OF ITDC VS. SURAKSHA SECURITY AGENCY	-	27.05.2022	20.08.2022	
			CS (COMM.) 652 / 2022	DIGIROVERS SOLUTIONS PVT. LTD. VS. SCOCRE RATING AGENCY AND CONSULTING PVT. LTD.	-	25.07.2022	22.08.2022	
			CS (COMM.) 237 / 2022	REVEK PLASTICISERS PVT. LTD. VS. RANJIT SINGH	-	22.02.2022	24.08.2022	
			CS (COMM.) 530 / 2022	ECOM EXPRESS PVT. LTD. VS. M/S. DATA WIND INNOVATIONS	-	06.06.2022	25.08.2022	

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			OMP (COMM.) 132/2022	AAKASH AUTOMOBILES VS. KOTAK MAHINDRA BANK	-	25.08.2022	26.08.2022	
12	SH. SANJIV JAIN, LD. DISTRICT JUDGE (COMM.)-03	NEW DELHI	NIL					
13	SH. PREM KUMAR BHARTWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	SOUTH	NIL					
14	SH. VINAY KUMAR KHANNA, DISTRICT JUDGE (COMMERCIAL COURT)-02	SOUTH	CS(COMM.) 262/22	JUBILANT CONSUMER PVT. LTD. VS MENTOR HOSPITALITY PVT. LTD.	SANJEEV JAIN	22.04.2022	10.08.2022	
			CS(COMM.) 356/22	HUGO BOSS TRADE MARK MGMT. GMBH & CO. K.G. VS HP CREATIONS AND ANR.	SHRAVAN KR. BANSAL	03.06.2022	10.08.2022	

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			CS(COMM.) 370/22	MRS. DHEERU KOHLI VS STABLING ROAD SOLUTIONS PVT. LTD.	VIBHOR GARG	08.06.2022	12.08.2022	
			CS(COMM.) 48/22	STATE BANK OF INDIA VS AMIT KR. GUPTA AND ANR	ARVIND GUPTA	14.01.2022	12.08.2022	
			CS(COMM.) 393/22	VALUEFIRST DIGITAL MEDIA PVT. LTD. VS ICEBERG NETWORKS AND ORS.	ABHISHEK VIKRAM	04.07.2022	23.08.2022	
			CS(COMM.) 378/22	STATE BANK OF INDIA VS RESHAM AND ANR.	AMIT KR. SINGH	09.06.2022	23.08.2022	
			CS(COMM.) 396/22	STATE BANK OF INDIA VS MR. SANJAY AND ANR.	GAURAV PURI	05.07.2022	23.08.2022	

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			CS(COMM.) 445/22	SWS HOSPITALITY PVT. LTD. VS LEANNE SAPNA MURUGAN	MANISH DHIR	01.08.2022	23.08.2022	
			CS(COMM.) 339/22	PNB VS ASHOK KUMAR KUSHWAHA	SURUCHI KUMARI	28.05.2022	25.08.2022	
			CS(COMM.) 420/21	SHRI AJAY SIKRI VS SH. BUDHAN SINGH SIKRI	MUKESH KUMARI	17.12.2021	30.08.2022	
15	SH. UMED SINGH, DISTRICT JUDGE (COMMERCIAL)-01	SOUTH-EAST	NIL					

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process	of
16	MS. VINEETA GOYAL, JUDGE (COMMERCIAL COURT)-02	SOUTH-EAST	NIL					
17	SH. SANJAY SHARMA-I	EAST	NIL					
18	SH. CHANDRA SHEKHAR, DISTRICT JUDGE, COMMERCIAL COURT-02		NIL					
19	MS. BARKHA GUPTA, JUDGE, (COMMERCIAL COURT)	NORTH-EAST	CS-324/2019	VISHWAS SANDILYA VS. RADHA DEVI	SH. LALIT YDAV	11.11.2019	06.08.2022	
			C.S(COMM)-60/2021	M/S KK TRADING VS M/S BHARDWAJ CONSTRUCTION	SH. AMULYA UPADHYAY	04.10.2021	06.08.2022	
			CS-142/2021	KAMLESH VS. VINEETA TOMAR	RAJ KUMAR ROY	26.07.2021	18.08.2022	

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			CS-238/2021	RAMA PATHAK VS. ARSHAD KHAN	V.S. DUBEY	01.10.2021	04.08.2022	
			CS(COMM)-55/2020	M/S S.K. SURGICAL VS M/S SANVI INDUSTRIES	SWADESH BANSAL	21.10.2020	26.08.2022	
			CS-160/2021	RAJIV BHARTI GOSWAMI VS PINTU CHATURVEDI AND OTHERS	ATUL PARMAR	11.08.2019	26.08.2022	
20	MS. NIVEDITA ANIL SHARMA	Shahdara	NIL					
21	MS. SUKHVINDER KAUR		NIL					
22	SH. AJAY KUMAR JAIN, DISTRICT JUDGE, COMMERCIAL COURT		NIL					
23	MS. ANU GROVER BALIGA, DISTRICT JUDGE, COMMERCIAL COURT		NIL					

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24	SH. GURDEEP SINGH, JUDGE (COMMERCIAL)	North-West	NIL				
25	SH. VIRENDER BHATT, JUDGE (COMMERCIAL COURT)	North	NIL				
26	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	SOUTH WEST	NIL				
27	SH. BHUPESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-02		NIL				
28	SH. RAKESH SYAL, DISTRICT JUDGE, COMMERCIAL COURT-03		NIL				
Total					26		